

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/144/2021
NAME OF THE COMPANY	Bodtree Consulting Ltd
NAME OF THE PETITIONER(S)	Equivas Capitals Pvt Ltd
NAME OF THE RESPONDENT(S)	Bodtree Consulting Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned Counsel for Financial Creditor and Learned Counsel for Corporate Debtor appeared via video conference.

Learned Counsel for Corporate Debtor seeks time to file Affidavit in Reply. It is to be done within seven days by giving a copy to the other side for filing rejoinder within seven days thereafter.

Matter to appear for further consideration on 25.08.2021.


MEMBER (T)


MEMBER(J)

Syamala